GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS *****

RAJYA SABHA

UNSTARRED QUESTION NO. 1389 ANSWERED ON 14.12.2023

SCO meeting of Ministers

1389. DR. SUDHANSHU TRIVEDI:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) the outcome of the 10th Shanghai Cooperation Organisation (SCO) Meeting of Ministers of Law and Justice; and
- (b) the steps taken by the Ministry in connection with SCO Charter commitments, and its impact on India?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF CULTURE

(SHRI ARJUN RAM MEGHWAL) *****

- (a) The 10th Meeting of the Ministers of Justice of the SCO Member States, held on 5th September, 2023, was represented by the Indian delegation, led by the Minister of State (Independent Charge) Law and Justice. A Joint Statement was adopted by the Member States at the conclusion of the meeting.
- **(b)** India is participating in the negotiations on the Reforms of the SCO, including its Charter. However, as the negotiations are in nascent stage and are subject to consensus of all the Member States, no firm commitments have been made by India at this stage. Therefore, its impact does not arise at this juncture.
